



*Office of Controller General of Patents, Designs & Trademarks
Department for Promotion of Industry and Internal Trade
Ministry of Commerce & Industry,
Government of India*

WIPO PCT-MADRID ROVING SEMINARS 2025

ORGANISED BY

**OFFICE OF THE CONTROLLER GENERAL OF PATENTS, DESIGNS AND TRADEMARKS (CGPDTM)
& WORLD INTELLECTUAL PROPERTY ORGANIZATION (WIPO)**

IN ASSOCIATION WITH



*The **Office of the Controller General of Patents, Designs and Trademarks (CGPDTM)**, office under Department for Promotion of Industry and Internal Trade, Govt. of India, in collaboration with the **World Intellectual Property Organization** is organizing Roving Seminars in India at six different locations as part of WIPO's ongoing support, to promote the awareness in respect of protecting the intellectual property and innovations globally through Patent Cooperation Treaty (PCT) and the Madrid System.*

The PCT and Madrid System make it easier and more cost-effective for companies and inventors to seek 'Patent protection for their inventions' and 'Trade Marks protection for their brands' in multiple countries as by filing one international patent application under the PCT, applicants can simultaneously seek protection for an invention in a large number of countries.

*If you are looking to take your business overseas but aren't sure how to protect your Intellectual property (IP) rights or if you want to keep up with new developments in global IP services, then join **WIPO-IPO Roving Seminars**. These seminars will provide you with the tools and insights needed to protect and leverage your intangible assets, helping your business grow.*

Experts from WIPO & IP offices will present an overview of the PCT and Madrid System and its advantages for the applicants, IP Professionals, R&D organizations, Industries, stakeholders and the general public. The roving seminars will also be the occasion to help Indian users to create their accounts and to access the Electronic filing system and other IP tools, which allows users to file and manage their international applications online.

Details of Roving Seminars

Date	Place	Local Partners	Local Coordinators
03 March 2025	Chennai	Confederation of Indian Industry (CII), Mrs. Mahalaxmi 9940045284	PCT: Mr Ramjawahar DC & Rajini DC, 8248510294; Madrid: Ms. B. Kayalvizhi, DR & HO, 9841448048
05 March 2025	Bangalore	FKCCI, Mr. Ravi 9902046884	PCT: Mr Ramjawahar DC, 8248510294; Madrid: Mr. Sunil Varnekar, Examiner, 9739030971
07 March 2025	Mumbai	ASSOCHAM, Mr.Nahid Alam 9990720770	PCT: Ms. Sapna Navariya AC, 8586812341; Madrid: Mr. Amit Kumar, Sr. Examiner, 9999949225
10 March 2025	Hyderabad	MCRHDI/PHARMEXCIL, 9849283461	PCT: Mr Ramjawahar DC, 8248510294; Madrid: Ms. Subasani Purushothaman, 9167018705
12 March 2025	Ahmedabad	Ahmedabad Management Association (AMA), Unmesh Dixit, 9825006905	PCT: Ms. Sapna Navariya AC, 8586812341; Madrid: Mr. Prashanth Kumar Bhairappanavar, AR & HO, 9884730438
13 March 2025	Delhi	ASSOCHAM, Mr.Nahid Alam, 9990720770	PCT: Dr. Rohit Rathore, 9163965613; Madrid: Mr. Vikas Punia, Sr. Examiner & HO, 9811842095

Who can participate in these seminars?

Any interested users, stakeholders, applicants, innovators, members of MSME, academic Institutions, R&D organization and other scientific organization are invited to participate at the respective locations and contact the local coordinators as mentioned above.

For any clarifications, you may contact Mr. N. Ramchander, Joint Controller of Patents & Designs, Head ISA/IPEA/PCT Division, Patent Office, Delhi at email nrchander.ipo@nic.in and Dr. Pawan Kumar Pandey, Deputy Registrar, Office of CGPDTM, Mumbai at email pkpandey.tmr@nic.in

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